

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 26.11.2021 (FRIDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 139 of 2021	Hanuman Sharma Vs. Span Excursions Pvt. Ltd.	Abhinav Bhatia	
<b>2.</b>	Comp. App. (AT) No. 140 of 2021  <b>(With Defects)</b>	Sumeet Vaid & Ors. Vs. AR Digital Wealth Pvt. Ltd. & Ors.	Vishal Ganda	Harshvardhan Jha

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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**